

Heard Mr. Danish Akhtar, Adv. appearing on behalf of the Applicant.
None appears for the Respondent. Pleadings are complete in this IA. List the IA
on 05.08.2024.

IA No. 254/JPR/2024

This is the Progress Report filed by the Liquidator in compliance of
Regulation 15(1) (b) of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016. Progress report for the period from
01.01.2024 to 31.03.2024 is taken on record subject to just exceptions. **IA No.
254/JPR/2024** stands disposed of accordingly.

List the matter on 05.08.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

July 02, 2024

Sdr

(Deep Chandra Joshi)
Judicial Member